

RAJYA SABHA

Wednesday, the 5th April, 2023 / 15 Chaitra, 1945 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, Birthday Greetings...*(Interruptions)*...

SHRI K. C. VENUGOPAL (Rajasthan): Sir, the LoP wants to speak.
...*(Interruptions)*...

MR. CHAIRMAN: Birthday Greetings. ...*(Interruptions)*... Hon. Members, I take this opportunity to wish birthday greetings to hon. Members of Parliament, Shri Sukhendu Sekhar Ray, a Member since 2011 and Shri R. Dharmar, a Member since 2022. Along with them, I also belong to the distinguished daughters' club. Shri R. Dharmar is blessed by two daughters; me and Shri Sukhendu Sekhar Ray, one.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

SHRI K. C. VENUGOPAL (Rajasthan): Sir,... ...*(Interruptions)*...

MR. CHAIRMAN: You can speak after this. ...*(Interruptions)*...

SHRI PRAMOD TIWARI (Rajasthan): Sir,... ...*(Interruptions)*...

Report and Accounts (2021-22) of NHIDCL, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) V. K. SINGH): Sir, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers under sub-

section 1 (b) of Section 394 of the Companies Act, 2013:—

- (a) Annual Report and Accounts of the National Highways and Infrastructure Development Corporation Limited (NHIDCL), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T. 9617/17/23]

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं भारत-तिब्बत सीमा पुलिस बल अधिनियम, 1992 की धारा 156 की उप-धारा (3) के अधीन भारत-तिब्बत सीमा पुलिस बल, साधारण ड्यूटी काडर (समूह 'ग' पद) भर्ती संशोधन नियम, 2023 को प्रकाशित करने वाली गृह मंत्रालय की अधिसूचना संख्या सा.का.नि.113(अ), दिनांक 21 फरवरी, 2023 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 9618/17/23]

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं सीमा शुल्क अधिनियम, 1962 की धारा 159 के अधीन वित्त मंत्रालय (राजस्व विभाग) की निम्नलिखित अधिसूचनाओं और व्याख्यात्मक ज्ञापन की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (1) No. 08/2023-Customs (N.T.), dated the 2nd February, 2023, determining the rate of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for imported and export goods *w.e.f.* 3rd February, 2023.
- (2) S.O. 715 (E), dated the 15th February, 2023, amending the Principal Notification No. S.O. 748 (E), dated the 3rd August, 2001, by substituting certain entries in that Notification.
- (3) No. 10/2023-Customs (N.T.), dated the 16th February, 2023, determining the rate of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for imported and export goods *w.e.f.* 17th February, 2023.